

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 17-09-2012

PROCEEDINGS

Judiciary - Transfer and postings of District Judges - Orders issued.

ORDER NO. B1- 57 / 2012

As part of the filling up of the vacancies of District and Sessions Judges in the State, the following orders are issued:

1. Smt.K:P.Prasannakumari, District and Sessions Judge, Kottayam is transferred and posted as Judge, Family Court, Kannur. She will handover charge of her office to the Addl. District Judge-I, Kottayam and take charge as Judge, Family Court, Kannur from Shri A.Haris(SI.No.10).

The Addl. District Judge-I, Kottayam will hold the full additional charge of District and Sessions Judge, Kottayam till Shri P.K.Lakshmanan(SI.No.5) takes charge.

2. Shri P.D.Dharmaraj, District and Sessions Judge, Kalpetta is transferred and posted as Judge, Family Court, Kasaragod. He will handover charge of his office to Shri M.J.Sakthidharan(SI.No.6) and take charge as Judge, Family Court, Kasaragod from Shri K.Bhaskaran(SI.No.4).

3. Shri T.V.Mammooty, District and Sessions Judge, Kasaragod is transferred and posted as Judge, Family Court, Vadakara. He will handover charge of his office to Shri K.Bhaskaran(SI.No.4) and take charge as Judge, Family Court, Vadakara from Shri P.C.Paulachan(SI.No.9).

4. Shri K.Bhaskaran, Judge, Family Court, Kasaragod is posted as District and Sessions Judge, Kasaragod. He will take charge as District and Sessions Judge, Kasaragod from Shri T.V.Mammooty(SI.No.3) and continue to hold the full additional charge of the Judge, Family Court, Kasaragod till Shri P.D.Dharmaraj(SI.No.2) takes charge.

5. Shri P.K.Lakshmanan, Spl.Judge(SPE / CBI)-I / Addl.District Judge-III/ Addl.MACT, Ernakulam is transferred and posted as District and Sessions Judge, Kottayam. He will handover charge of his office to the Spl.Judge(SPE / CBI)-II / Addl.District Judge-IV, Ernakulam and take charge as District and Sessions Judge, Kottayam from the Addl. District Judge-I, Kottayam.

The Spl. Judge(SPE / CBI)-II / Addl.District Judge-IV, Ernakulam will hold the full additional charge of Spl. Judge(SPE / CBI)-I / Addl.District Judge-III / Addl.MACT, Ernakulam until further orders.

6. Shri M.J.Sakthidharan, Addl.District Judge(Ad hoc)-I, Kalpetta is posted as District and Sessions Judge, Kalpetta. He will take charge as District and Sessions Judge, Kalpetta from Shri P.D.Dharmaraj(SI.No.2) and continue to hold the full additional charge of the Addl.District Judge(Ad hoc)-I, Kalpetta until further orders.

7. Shri Joseph Thekkekuruvinal, Judge, Family Court, Kozhikode is posted as Addl.District Judge(Ad hoc)-I, Kozhikode. He will hand over charge of his office to Shri P.D.Soman(SI.No.8) and take charge as Addl.District Judge(Ad hoc)-I, Kozhikode from the District and Sessions Judge, Kozhikode

8. Shri P.D.Soman, Motor Accidents Claims Tribunal, Perumbavoor is transferred and posted as Judge, Family Court, Kozhikode. He will handover charge of his office to the Motor Accidents Claims Tribunal, Ernakulam and take charge as Judge, Family Court, Kozhikode from Shri Joseph Thekkekuruvinal(SI.No.7)

The Motor Accidents Claims Tribunal, Ernakulam will hold the full additional charge of Motor Accidents Claims Tribunal, Perumbavoor until further orders.

9. Shri P.C.Paulachan, Judge, Family Court, Vadakara is transferred and posted as Addl.District Judge(Ad hoc)-I, Kottayam. He will hand over charge of his office to Shri T.V.Mammooty(SI.No.3) and take charge as Addl.District Judge(Ad hoc)-I, Kottayam from the Addl. Sessions Judge(Sooryanelli Cases)/Addl.District Judge-II, Kottayam. He is not eligible for joining time and transfer grant.

10. Shri A.Haris, Judge, Family Court, Kannur is posted as Presiding Officer, Labour Court, Kannur. He will hand over charge his office to Smt.K.P.Prasannakumari (SI.No.1) and take charge as Presiding Officer, Labour Court, Kannur from the Presiding Officer, Labour Court, Kozhikode.

Officers at SI.No. 4, 5 & 6 are eligible for Special Pay for extra Administrative work @ Rs. 1,500/- per month, in their new stations. Officers at SI.No.1,2,3, 8 & 10 are eligible for Special Pay for extra Administrative work @ Rs. 1,000/- per month, in their new stations.

(By Order)


S.JAGADEES
Registrar(Subordinate Judiciary)



To

The Accountant General (A&E) Kerala, Thiruvananthapuram(10 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram(with C/L)
The Secretary to Government, Labour and Rehabilitation Department,
Thiruvananthapuram(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The District and Sessions Judges, Kottayam, Ernakulam, Kozhikode, Kalpetta
Thalassery & Kasaragod
The Judges of Family Courts , Kozhikode, Vada kara, Kannur & Kasaragod
The Additional District Judge, Kottayam
The Spl. Judge(SPE / CBI)-I & II , Ernakulam
The MACT, Perumbavoor & Ernakulam
The Addl. District Judge(Ad hoc)-I, Kottayam, Kalpetta & Kozhikode
The Officers concerned
The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, D2 , E1 & I1 seats, and E courts cell, High Court.
The Kerala Judicial Academy, High Court, Ernakulam
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges

